

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 11 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020**

**Name of the Company:** Rajasthan Rajya Vidhyut Prasaran Nigam Ltd  
V/s  
Essar Shipping Ltd

**Section:** 71(10) of Co.act, 2013

**ORDER**

Learned Counsel Mr. Ravi Pahwa appeared for the Petitioner.

Learned Counsel Mr. Mayur Jugtawat appeared for the Respondent.

The matter stands adjourned to 19.01.2021 for further consideration.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 14th day of December, 2020.